

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 408 of 1997.

Friday this the 21st day of March 1997.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. K.RAMAMOORTHY, ADMINISTRATIVE MEMBER

Sreejith C.S. Chelakkattu House,
Kadungamangalam, Thiruvankulam P.O.,
Ernakulam.

.. Applicant

(By Advocate Shri P.C. Sebastian)

Vs.

1. The Senior Postmaster, Ernakulam
Head Post Office, Ernakulam,
Kochi-682 011.

2. The Employment Officer, Employment Exchange, Ernakulam.

3. The Postmaster General, Central Region, Kochi-682 016. .. Respondents

(By Advocate Shri M.H.J. David J., ACGSC)

The application having been heard on 21st March 1997, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

In this application, the grievance of the applicant is that though he holds a current registration with the Employment Exchange and is eligible and qualified to be considered for selection and appointment to the post of Extra Departmental Letter Box Peon his candidature has been rejected by the respondents by the order at Annexure-4 on the ground that his name was not sponsored by the Employment Exchange. Therefore, he has filed this application for a direction to respondents to consider him also for selection and appointment to the post of Extra Departmental Letter Box Peon at Ernakulam Head Post Office along with other candidates.

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2. When the application came up for admission, the learned counsel for respondents Shri M.H.J. David J, Additional Central Government Standing Counsel, fairly conceded that in view of the decision of the Supreme Court in Excise Superintendent Malakapatanam, Krishnai District vs. KBN Visweshwara Rao and others, (1996) 6 SCC 216), respondents have to consider the case of the applicant also for the selection though his name has not been sponsored by the Employment Exchange.

3. In view of the above submission made by the learned counsel for respondents the impugned order at Annexure-4 is set aside and the respondents are directed to finalise the selection and appointment after considering the applicant also to the post of Extra Departmental Letter Box Peon, Ernakulam Head Post Office, scheduled to be held on 22.3.97 or on any other deferred date.

4. Original Application is disposed of as aforesaid. No costs.

Dated the 21st day of March 1997.


K. RAMAMOORTHY
ADMINISTRATIVE MEMBER


A V HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A4 : True photo copy of letter
No.85/RecTT/97 dated 18.3.1997
issued by the 1st respondent

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